

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8103/2018

(Arising out of impugned final judgment and order dated 08-08-2018 in A No. 30257/2017 passed by the High Court Of Judicature At Allahabad)

RASHMI CHOPRA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR I.R. and IA No.138155/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.138156/2018-EXEMPTION FROM FILING O.T. )

WITH

SLP(Cr1) No. 8050/2018 (II)

(FOR I.R. and IA No.137363/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137365/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8052/2018 (II)

(IA No.137374/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137375/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8042/2018 (II)

(FOR I.R. and IA No.137239/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137240/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8041/2018 (II)

(FOR I.R. and IA No.137236/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137237/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8039/2018 (II)

(FOR I.R. and IA No.137115/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137118/2018-EXEMPTION FROM FILING O.T.)

Date : 02-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Shikhil Suri, Adv.  
Mr. Shiv Kumar Suri, AOR  
Ms. Shilpa Saini, Adv.  
Ms. Vinishma Kaul, Adv.

For Respondent(s)

Mr. Santosh Krishnan, AOR

State

Ms. Deepika Kalia, Adv.

**Mr. Sarvesh Singh Baghel, AOR**

**UPON hearing the counsel the Court made the following**

**O R D E R**

**Leave granted.**

**Arguments concluded.**

**Judgment reserved.**

**(MEENAKSHI KOHLI)  
COURT MASTER**

**(RENU KAPOOR)  
COURT MASTER**